

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) 06/BB/17	-	For Clarifica- tion	230/ 232	Kautex Plastic Tech. Guj. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATI. P. JOHN SPT copy	Admnl to Approval.	
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Counsel for petitioner is present. There is variation with regard to the certificate issued by the Chartered Accountant with regard to the Secured Creditors to whom the Company is still liable to pay with the latest certificate given by the Auditor filed on 06.07.2017 along with the memo.

For clarification, list it on 18.07.2017.

  
MEMBER (J)